Government of	India /< <state>></state>
Form G	ST REG-18
[See R	ule]
Reference No << Reference Number >>	<< Date- DD/MM/YYYY>>
То	
GSTIN/Unique ID	
(Name of Taxpayer)	
(Address)	
Application Reference No. (ARN)	Dated – DD/MM/YYYY
Order for Approval of Application fo	r Revocation of Cancelled Registration
	ocation of Cancelled Registration referred above filed partment has examined your application and the same hereby restored.
As per section, revocation of cancellation of regi be revocation of cancellation of registration under the	stration under CGST Act / SGST Act is also deemed to ne SGST Act / CGST Act.
	Digital Signature
	Name of Proper officer
	(Designation)
	Jurisdiction – Center/ State
Date	
Place	